

No. 608/2021

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS
COURT BIDAR.

R E A D :

- 3) Letter No. E (3) 1518-1558/2020-21 dated 08/06/2020 of the Secretary, Karnataka Public Service Commission, Bengaluru, having a list of selected candidates eligible for appointment to the post of Second Division Assistants, in the Judicial Department of Bidar Unit, under notification No. PSC E: (3) 1516/2020-21 dated 02/06/2020.
- 4) This office note dated 16/02/2021, and orders passed thereon.

ORDER NO. 52/2021

BIDAR DATED: 18/02/2021

The following candidate as selected and allotted by the Karnataka Public Service Commission, Bengaluru, vide letter referred at (1) above, is hereby appointed to the post of Second Division Assistant, in the Judicial Department of Bidar Unit, in the Scale of 21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 temporarily on probation of two years, under the Provisions of Karnataka Sub-Ordinate Courts (Ministerial and others posts) (Recruitment) Rules 1982 as amended by the rules 2007 read with General recruitment Rules 1977.

Sl. No	Name of the candidate and address.	Selected under which category	Appointed and posted to which Court.
1	2	3	4
1	Shankar Lingappa K. S/o Kallaiah K No. 5, MIG, 2 nd PLD Bank Road, Vijayanagar Extension, K.R. Nagar Mysuru 571602	SC	Prl. Civil Judge and JMFC-II Court Bidar.

TERMS AND CONDITIONS

1. The selected candidate should join the duty within 15 days from the date of receipt of this appointment order. If the selected candidate is not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered
2. The selected candidate will be under probationary period for the period of minimum two years. If any selected candidate is found having involved in immoral activities, indulging in corrupt practices, found